

प्रत्येक स्कूल के अनुदान की राशि घनी मालूम नहीं है ।

(ख) हाई स्कूल और उच्च माध्यमिक परीक्षाओं को छोड़ कर, जो उच्च माध्यमिक शिक्षा बोर्ड, दिल्ली, द्वारा ली जाती हैं, अन्य परीक्षाएँ स्कूलों द्वारा ही ली जाती हैं ।

(ग) हा, शिक्षा निदेशालय, दिल्ली द्वारा ।

(घ) यह सवाल ही नहीं उठता ।

12 hrs.

PAPERS LAID ON THE TABLE

REPORT OF ROAD TRANSPORT REORGANISATION COMMITTEE

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table a copy of the Report of the Road Transport Reorganisation Committee [Placed in Library See No. LT-1354/59]

Shri T. B. Vittal Rao (Khammam): Some news appeared in the papers about some of the recommendations made in this report; they are of a very far-reaching nature. So, I would request you to allow some discussion on this report.

Mr. Speaker: The hon Member knows how to move in the matter.

Shri T. B. Vittal Rao: I do not know how before the report is presented to Parliament, the recommendations appeared in the Press

Mr. Speaker: That is another matter. After the report is laid on the Table of the House, if any hon. Member wants a discussion on that matter, he can send notice of a motion. If I consider it necessary and if we have time, I will allow it.

Shri T. B. Vittal Rao: Some priority may be given for that.

Mr. Speaker: He may send a notice; I will consider it.

AMENDMENT TO CENTRAL EXCISE RULES

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to lay on the Table, under Section 38 of the Central Excises and Salt Act, 1944, a copy of Notification No. G.S.R. 412, dated the 11th April, 1959, making certain further amendment to the Central Excise Rules, 1944. [Placed in Library See No LT-1352/59]

LACCADIVE, MINICOY AND AMINDIVI ISLANDS SUPPRESSION OF IMMORAL TRAFFIC IN WOMEN AND GIRLS RULES

The Deputy Minister of Home Affairs (Shrimati Alva): I beg to lay on the Table, under sub-section (4) of Section 23 of the Suppression of Immoral Traffic in Women and Girls Act, 1956 a copy of the Laccadive, Minicoy and Amindivi Islands Suppression of Immoral Traffic in Women and Girls Rules, 1959 published in Notification No G S R 300, dated the 14th March, 1959. [Placed in Library. See No LT-1353/59]

12.02 hrs.

ESTIMATES COMMITTEE

FORTY-EIGHTH REPORT

Shri B. G. Mehta (Gohilwad): I beg to present the Forty-eighth Report of the Estimates Committee on the Ministry of Home Affairs—Scheduled Castes, Scheduled Tribes and Other Backward Classes

12.02½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-SECOND REPORT

Sardar A. S. Saigal (Janjgir): I beg to present the Forty-second Report of the Committee on Private Members' Bills and Resolutions.